

[English]

Jawahar Rozgar Yojana

4205. SHRI G.M.C. BALAYOGI:
Will the PRIME MINISTER be pleased to state:

(a) whether the Government are contemplating to supply Television sets to each Gram Panchayat under Jawahar Rozgar Yojana Scheme; and

(b) if so, the steps taken/proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAMESHWAR THAKUR): (a) No, Sir.

(b) Does not arise.

Land to H.M.T. Limited

4206. SHRI P.C. CHACKO: Will the PRIME MINISTER be pleased to state:

(a) whether the State Government of Kerala had allotted 868 acres of land to the Hindustan Machine Tools, Kalamassery, free of cost during the period 1961-64;

(b) if so, the details thereof?

(c) whether only 400 acres of land has been utilised by HMT Limited so far;

(d) whether State Government has requested HMT to make available remaining land to them to set up a joint venture industrial park in Kerala;

(e) if so, the details thereof; and

(f) the steps taken to return the unutilised land to the State Government?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHAI): (a) and (b). During 1961-64, the Govt. of Kerala had assigned to HMT 868.28 acres of land free of cost with full heritable and alienable rights for setting up its fourth Machine Tool Unit at Kalamassery. Over the years, 136.32 acres of land has been made available by HMT to several government agencies for their use. Another 185 acres is not suitable for use being paddy fields, quarry pits, panchayat roads, safety clearance for high-tension electric lines, etc.

(c) Yes, Sir.

(d) and (e). The Kerala Industrial Infrastructure Development Corporation (KINFRA), an organisation of the Govt. of Kerala, have proposed setting up a modern Industrial Park at Ernakulam as a joint venture between HMT, KINFRA and foreign partners/Indian private industrial houses by utilising a portion of HMT land at Kalamassery.

(f) Does not arise in view of the reply to parts (d) & (e) of the question.

Court Buildings

4207. SHRI CHANDRESH PATEL:
Will the PRIME MINISTER be pleased to state:

(a) whether Union Government have taken a decision to provide assistance to the State Government for